

**Institution, Disposal, Pendency and Case Clearance Rate in the Subordinate Courts of Odisha
from 01.01.2022 to 31.10.2022**

Months	Opening Balance			Institution			Disposal			Pendency			Case Clearance Rate of disposal w.r.t. institution		
	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total
January	362945	1426732	1789677	6715	33916	40631	3350	15241	18591 *	366267	1444762	1811029	49.89	44.94	45.76
February	366267	1444762	1811029	5793	28246	34039	2898	12490	15388 *	369162	1460518	1829680	50.03	44.22	45.21
March	369162	1460518	1829680	7178	31865	39043	9985	23274	33259	366355	1469109	1835464	139.11	73.04	85.19
April	366355	1469109	1835464	7609	28816	36425	7352	18858	26210	366612	1479067	1845679	96.62	65.44	71.96
May	366612	1479067	1845679	8243	38178	46421	9503	29406	38909	365352	1487839	1853191	115.29	77.02	83.82
June	365352	1487839	1853191	5705	33356	39061	3944	19411	23355	367113	1501784	1868897	69.13	58.19	59.79
July	367113	1501784	1868897	8633	37438	46071 #	8658	23253	31911	366918	1515935	1882853	100.29	62.11	69.26
August	366918	1515935	1882853	7740	52884	60624 #	11911	95588	107499**	362747	1473231	1835978	153.89	180.75	177.32
September	362747	1473231	1835978	8003	39083	47086	9764	26780	36544	360986	1485534	1846520	122.00	68.52	77.61
October	360986	1485534	1846520	5620	33268	38888	6665	18447	25112 ***	359941	1500355	1860296	118.59	55.45	64.58
Total				71,239	3,57,050	4,28,289	74,030	2,82,748	3,56,778						

Institution of Criminal cases increased due to filing of 63,461 nos. of cases under M.V.Act.

**** Disposal in the months of January & February decreased due to cease work.***

***** Disposal in the month of August increased due to Lok Adalat held on 13.08.2022 .***

****** Disposal in the month of October decreased due to Less no. of working days owing to Durga Puja Holidays.***

Institution of cases increased due to filing of more cases than the previous month in different judgeships.

One working day consists of 6 working hours.

Average loss of working days in 2022 (till 31st October) is 46.63 days due to cease work.

Average working strength of judicial officers against average sanctioned strength of 979 in 2022 (till 31st October) is 776.

So, cumulative loss of judicial hours of all Courts (till 30th September) is $6 \times 46.63 \times 776 = 2,17,109$ hours .

SUBORDINATE COURT PENDENCY from 01.01.2022 to 31.10.2022

Name of the Judgeship	Opening balance as on 01.01.2022			Institution from 01.01.2022 to 31.10.2022			Disposed of from 01.01.2022 to 31.10.2022			Pending cases as on 31.10.2022		
	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total
Angul	9631	76642	86273	2055	18058	20113	2112	10327	12439	9574	84373	93947
Balasore	38882	89526	128408	8389	12188	20577	7378	12663	20041	39723	89017	128740
Bargarh	6287	44088	50375	1366	6977	8343	1240	4383	5623	6413	46682	53095
Bhadrak	30523	64279	94802	3641	11232	14873	4171	7295	11466	29950	67571	97521
Bolangir	6840	39830	46670	1518	12853	14371	1507	10441	11948	6851	42242	49093
Boudh	1164	12713	13877	404	3761	4165	368	2086	2454	1200	14388	15588
Cuttack	40576	130984	171560	7972	42603	50575	8030	22155	30185	40518	151432	191950
Deogarh	855	14080	14935	354	3513	3867	364	1977	2341	845	15616	16461
Dhenkanal	9309	34814	44123	1845	8330	10175	2292	6442	8734	8862	36702	45564
Gajapati	584	10597	11181	327	3846	4173	330	5265	5595	581	9178	9759
Ganjam	14079	72798	86877	5132	29021	34153	6740	24837	31577	12471	76982	89453
Jagatsinghpur	12453	32591	45044	2622	7279	9901	3281	6890	10171	11794	32980	44774
Jajpur	23039	60623	83662	3180	9837	13017	2989	4259	7248	23230	66201	89431
Jharsuguda	4184	35838	40022	932	8185	9117	1339	6491	7830	3777	37532	41309
Kalahandi	4452	40235	44687	1479	9161	10640	1667	8775	10442	4264	40621	44885
Kendrapara	19025	38667	57692	2371	6908	9279	2659	3860	6519	18737	41715	60452
Keonjhar	8700	42289	50989	2159	14232	16391	1680	8653	10333	9179	47868	57047
Khurda	54594	136528	191122	8228	38506	46734	6662	31902	38564	56160	143132	199292
Koraput	3899	35437	39336	797	8040	8837	918	6722	7640	3778	36755	40533
Malkanagiri	376	10677	11053	258	6190	6448	192	6593	6785	442	10274	10716
Mayurbhanj	13062	56130	69192	2740	12162	14902	3129	8305	11434	12673	59987	72660
Nabarangpur	1172	28030	29202	340	3157	3497	363	4358	4721	1149	26829	27978
Nayagarh	4922	28147	33069	1453	5451	6904	1595	8184	9779	4780	25414	30194
Nuapada	2791	15976	18767	667	3879	4546	622	3058	3680	2836	16797	19633
Phulbani	949	16898	17847	339	6140	6479	349	7168	7517	939	15870	16809
Puri	25269	61605	86874	3530	12679	16209	4022	11452	15474	24777	62832	87609
Raygada	1793	17907	19700	628	4316	4944	644	2726	3370	1777	19497	21274
Sambalpur	8437	74943	83380	1657	12608	14265	2396	14703	17099	7698	72848	80546
Sonepur	3422	19058	22480	543	6189	6732	871	3664	4535	3094	21583	24677
Sundargarh	11676	84802	96478	4313	29749	34062	4120	27114	31234	11869	87437	99306
TOTAL	362945	1426732	1789677	71239	357050	428289	74030	282748	356778	359941	1500355	1860296

N. B.

1. The Closing Balance of Bhadrak Judgeship decreases by 688 cases due to Physical Verification. (Civil - 43 cases , Criminal -645 cases) in the month of January, 2022 .

2. The Closing Balance of Family Court, Balasore decreases by 204 cases due to Physical Verification. (Civil - 170 cases , Criminal - 34 cases) in the month of July, 2022 .

Total discrepancy: Pendency of Civil cases decreased by 213 cases and Pendency of Criminal cases decreased by 679 cases .